

[8 April, 2003]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION
(SHRI SHRIPAD YESSO NAIK): (a) and (b) Information is being collected.

(c) Yes, Sir.

(d) Secondary Surveillance Radars (SSR) are in operation at 14 locations to provide surveillance cover for all the major Air Routes over Indian Land Mass. The provision of SSR is in accordance with the Communication, Navigation, Surveillance/Air Traffic Management (CNS/ATM) Plan of International Civil Aviation Organization (ICAO) and fully meets the air safety requirements.

VRS in Indian Airlines

2641. SHRI VEER SINGH: Will the Minister of CIVIL AVIATION be pleased to refer to Unstarred Question 2686 given in the Rajya Sabha on the 17th December, 2002 and to state:

(a) what was the strength of the cadre and section in the case of 87 employees of Indian Airlines whose requests for voluntary retirement were acceded to, both at the time when requests were made and when they were acceded to;

(b) in how many cases the acceptance of requests, resulted in shortage of staff;

(c) the reasons for acceding requests in all such cases while refusing in one case on this ground; and

(d) what corrective steps Government propose to take/taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION
(SHRI SHRIPAD YESSO NAIK): (a) to (d) The information is being collected and will be laid on the Table of the House.